

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY**

PUBLIC NOTICE No.17 (RE-2000) /1997-2002
NEW DELHI: the 30th June, 2000

Attention is invited to the provisions contained in paragraph 4.6 of the Handbook (Vol.1) which lays down inter-alia the categories of importers/exporters exempted from obtaining Importers-Exporters code (IEC) number. From 1st July, 2000, all importers/exporters shall be required to have a validated IEC number failing which no consignment shall be allowed by Customs.

In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part-II- Section 3 – Sub- section (ii) vide S.O No. 283(E) dated 31.3.97, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedures (Vol.1)(RE-2000), 1997-2002. The following shall be added as sub-paragraph (vi) in paragraph 4.6 of Chapter-4.

(vi) The following permanent IEC numbers shall be used by the categories of importers/exporters mentioned against them for import/export purposes.

S.No.	Code number	Categories of importers/exporters
1.	0100000011	All Ministries/Departments of the Central Government and agencies wholly or partially owned by them.
2.	0100000029	All Ministries/Departments of the State Government and agencies wholly or partially owned by them
3.	0100000037	Diplomatic personnel, Counselor officers in India and the officials of the UNO and its specialised agencies.
4.	0100000045	Indians returning from/going abroad and claiming benefit under the Baggage Rules
5.	0100000053	Persons/Institutions/Hospitals importing or exporting goods for their personnel use not connected with trade or manufacture or agriculture.
6.	0100000061	Persons importing/exporting goods from/to Nepal provided the CIF value of a single consignment does not exceed Indian rupees 25000/-.
7.	0100000070	Persons importing/exporting goods from/to Myanmar through

		Indo-Myanmar border areas provided the CIF value of a single consignment does not exceed Indian rupees 25000/-.
8	0100000088	Ford Foundation
9.	0100000096	Importers importing goods for display or use in fairs/exhibitions or similar events under the provisions of ATA carnet.
10	0100000100	Director, National Blood group reference laboratory, Bombay or their authorised offices.

This issues in public interest.

Copy to all concerned,
By orders etc.

(N.L.Lakhanpal)
Director General of Foreign Trade

(Kiran Sehgal)
Dy.Director General of Foreign Trade